

- (b) if so, the amount provided to Andhra Pradesh for the purpose; and
- (c) the number of households covered?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): (a) Yes Sir.

(b) Total central share released to Andhra Pradesh since inception of Total Sanitation Campaign/(TSC) in 1999 to till 31.10.2014 is Rs. 529.7 crore.

(c) The total individual household latrines (IHHLs) constructed in Andhra Pradesh since inception of Total Sanitation Campaign (TSC) in 1999 to till 31.10.2014, is 5248407.

Use of natural energy for water purification system

16. SHRI D. KUPENDRA REDDY: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether Government proposes to use natural energy for water purification systems;
- (b) if so, the details thereof;
- (c) the details of water quality testing laboratories set up to enhance availability of more purified drinking water to the public along with their current operational status in the country;
- (d) whether Government has taken measures to ensure regular maintenance of water purification system; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) Under the National Rural Drinking Water Programme(NRDWP), the Ministry has issued operational guidelines for setting up community water purification plants or provide safe drinking water through piped water supply schemes latest by March' 2017, in approx. 20,000 arsenic, fluoride, heavy/toxic elements, pesticides/fertilizer affected rural habitations which are yet to be provided safe drinking water as reported by the States on 1/4/2014. For meeting the capital costs of the treatment plant and its shed, the States can utilize the 25% earmarked Water Quality funds under the NRDWP. Under this scheme, as per the operational guidelines issued to

all States, use of solar based water treatment plants will be prioritized wherever situation demands.

(c) The details of water quality testing laboratories set up at the State, district and sub-division/block levels along with laboratories at various levels that have reported testing of drinking water sources during the current financial year till 18/11/2014 is given in Statement (*See below*).

(d) and (e) As per the operational guidelines for setting up community water purification plants, Operation and Maintenance of water purification plants is the responsibility of the private developer/supplier for a period of 10 years from the first day of commissioning of the same.

Statement

Number of Water Quality testing laboratories set up in the country and laboratories that have reported water quality testing during 2014-15 till 18.11.2014

Sl. No.	State	State Level		District Level		Block/Sub-Div. Level	
		Total Labs	Labs where Testing reported	Total Labs	Labs where Testing reported	Total Labs	Labs where Testing reported
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1	0	32	32	73	69
2.	Bihar	1	1	41	38	0	0
3.	Chhattisgarh	1	0	31	31	18	5
4.	Goa	1	0	0	0	10	0
5.	Gujarat	1	1	31	30	24	16
6.	Haryana	0	0	21	21	21	20
7.	Himachal Pradesh	1	1	14	14	19	19
8.	Jammu and Kashmir	0	0	22	22	56	44
9.	Jharkhand	1	1	27	26	3	0
10.	Karnataka	1	1	42	27	71	0
11.	Kerala	1	0	14	14	30	29
12.	Madhya Pradesh	1	1	50	50	109	100
13.	Maharashtra	1	1	43	39	489	179

1	2	3	4	5	6	7	8
14.	Odisha	0	0	32	32	44	38
15.	Punjab	3	3	22	22	12	9
16.	Rajasthan	1	0	33	32	83	59
17.	Tamil Nadu	1	1	34	34	48	48
18.	Telangana	0	0	19	19	56	49
19.	Uttar Pradesh	1	1	73	48	1	0
20.	Uttarakhand	0	0	28	13	15	12
21.	West Bengal	1	0	18	17	201	89
22.	Arunachal Pradesh	0	0	17	15	30	13
23.	Assam	2	2	41	37	51	46
24.	Manipur	1	1	9	9	2	2
25.	Meghalaya	1	1	7	7	23	0
26.	Mizoram	1	0	8	7	18	15
27.	Nagaland	1	0	11	7	1	0
28.	Sikkim	2	0	4	4	0	0
29.	Tripura	1	0	8	8	13	11
30.	Andaman and Nicobar	1	0	0	0	2	0
31.	Chandigarh	0	0	0	0	0	0
32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0
34.	Delhi	0	0	0	0	0	0
35.	Lakshadweep	0	0	9	0	0	0
36.	Puducherry	0	0	2	1	0	0
TOTAL		28	16	743	656	1523	872

Quality of drinking water

17. SHRI TIRUCHI SIVA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether it is a fact that only 10 million service points are available to monitor the quality of drinking water for people in rural areas;